

F. No. J-11017/27/2018-JUDICIAL  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)  
\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated 25<sup>th</sup> January, 2019

**ORDER**

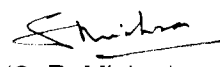
The President is pleased to **extend** the terms of all the panel counsel mentioned in this Department's earlier Order with F. No. 36(27)/2014-Judl. dated 18.09.2015 for conducting litigation of Army, Navy and Air Force before the Armed Forces Tribunal, Regional Bench Jaipur and its Circuit Bench at Jodhpur with effect from the date of expiry of their earlier terms i.e. **18.09.2018 until further orders or till a new panel, in this regard, is finalized by this Department**; the President is also pleased to engage **Shri Tribhuwan Singh**, Advocate as Senior Panel Counsel for conducting litigation of Army, Navy and Air Force before the Armed Forces Tribunal, Circuit Bench at Jodhpur, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

**The Armed Forces Tribunal (AFT), Circuit Bench Jodhpur**  
**Senior Panel Counsel**

Name (Shri)	Contact details	Enrollment No.
Tribhuwan Singh	9 'A', Shakti Nagar, 1 <sup>st</sup> Road, Paota C Road, Jodhpur-342001 Mob: 9783731735 Email: tribhuwansrathore@gmail.com	R/823/2009

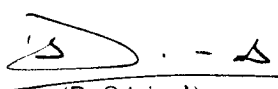
2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(S. R. Mishra)  
Additional Secretary

**Copy for information to:-**

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajdeepak Rastogi, Addl. Solicitor General of India, High Court of Rajasthan.
3. Shri Sanjeet Purohit, Asstt. Solicitor General of India, Rajasthan High Court at Jodhpur.
4. Shri B. S. Chhaba, Asst. Solicitor General of India, Rajasthan High Court, Bench at Jaipur.
5. The Registrars, AFT Regional Bench Jaipur and its Circuit Bench at Jodhpur.
6. Shri Tribhuwan Singh, Sr. Panel Counsel as above.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.

  
(D. Srivastava)  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: judicial-dla@nic.in